

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 221**  
**(IB)-1238(ND)2019**  
**Cont.Pett-18/2023**

**IN THE MATTER OF:**

**M/s. Arcee Trading Corporation**

...

**Applicant**

**Versus**

**M/s. Dev Landcon Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 23.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notify to 27.05.2024.

**Sd/-**  
**(COURT OFFICER)**